

DIVISION BENCH  
COURT - II

**P-118**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/172(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS MRS. SIKHA AGARWAL PERSONAL GUARANTOR OF M/S. UTSAV RICE MILL PVT LTD
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Santosh Kumar Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]

Mr. Avik Chaudhuri, Adv. ] For the Resolution Professional  
Ms. Shruti Mazumdar, Adv. ]

Mr. Koushik De, Adv. ] For the Personal Guarantor  
Ms. Mohua Mazumdar, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **04.09.2024**.

**Anamitra Pal  
Court Officer**